

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:5447
ANSWERED ON:23.04.2001
CEILING ON PAYMENT OF BONUS
RUPCHAND MURMU;SUNIL KHAN;SWADESH CHAKRABORTTY

Will the Minister of LABOUR be pleased to state:

- (a) whether the Trade Unions have been demanding to remove the eligibility limit and calculation ceiling under the Payment of Bonus Act, 1965;
- (b) if so, the reaction of the Government thereto; and
- (c) the time by which a decision is likely to be taken?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (c): The Trade Unions have been demanding from time to time that eligibility limit and calculation ceiling under the Payment of Bonus Act, 1965 should be removed. The Government is seized of their demands.